Declaration of Assets and Liabilities

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1	1, yagendra kumar , san/daughter/wife of Late Shivnandan bhagat
भी राजीव	aged 46 years, belonging to Bihar legislative Assembly patha.
Jan ~	service and presently working as DHIVEH
1880	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
	myself, my spouse and dependants*:

A. Details of movable assets

of claims / interests

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000/-	Sapradev 3000/-	Shalinikri. NiL	Satyam Kol.	Devpati Da NiL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5,000/- Month	NIL	NiL	NºL	NI'L
(iii)	Bonds, Debentures and Shares in companies	NIL	NiL	NiL	NiL	Ni°L
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Lic 60,0001- yeasily	NºL	NiL	NiL	NºL
(v)	Motor Vehicles (details of make, etc.)	Scooty	NiL	NiL	NIL	Mil
(vi)	Jewellery (give details of weight and value)	Nil	50 golams Silved	NiL	NºL	Nor
(vii)	Other assets, such as values	NºL	NiL	NºL.	NiL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	self	Spouse Ome(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Dismi	Sapna 9a-devi	Shalini Kumari NiL	Satyam Kumar NPL	Devpati Devi NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement)Current market value	NiL	NIL	NIT	Mir	NºZ
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NiL	NIZ	Mir	Nil	KliL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NiL	MiL	NiL	NIL	Nor
(v)	Others (such as interest in property)	NiL	NiL	NiL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NiL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NI'L	Ni
	(b) dues to departments dealing with supply of water	NiL	NiL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NiL	NºL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	Niz
	(f) Other dues, if any	NIL	NIT
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NiL	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NiL
	(iv) Property Tax	NIL	NiL

C. **Personal Detail** GPF/CPF/PRAN No. (5913) PTS/BLA Gender Date of Birth (DD/MM/YYYY) Class/Group (A/BACY Cadre (BLAS Service) Bithan legislative Assembly Secretariat B.S.S.- Bihar Secretariat Service etc.) Home District I hereby declare that the above details are true to the best of my knowledge and belief.

Signature yogendra Kumari

Name of Employee:

Designation: Dulver

Department: Bitar legislative Asembly patra.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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